Brackish water prawn Hatchery in Maharashtra

1330. SHRI SURESH KALMADI: Will the Minister of AGRICULTURE be pleased o state:

(a) whether Government of Maharashtra have repeatedly requested Government to set up a modren Brackish Water Prawn Hatchery in the State; and

(b) if so, the reasons for not according sanction to the proposal?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINIS-TRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Government of Maharashtra have sought for setting up of a Shrimp Seed Hatchery under the UNDP Project.

(b) The UNDP Project has a provision for setting up of a total of five pilot Brackish water Fish Farms and five pilot Shrimp Seed Hatcheries in the country so that atleast one Hatchery or one Farm under UNDP Project is located in each of the maritime States. The selection of sites for these farms and hatcheries has been made on the recommendations of the UNDP experts according to which one UNDP pilot farm has been selected for Maharashtra. The Government of Maharashtra have been informed accordingly.

Cooperative sugar mills in the country

1331. SHRI MURLIDHAR CHAN-DRAKANT BHANDARE: Will the Minister of FOOD AND CIVIL SUP-PLIES be pleased to state:

(a) whether in view of the success achieved by cooperative sector sugar mills in providing assured income and fair return to sugar-cane-producers in Maharashtra, Government propose to promote cooperative sugar mills in other cane-growing areas of Uttar Pradesh, Punjab and other States; and

(b) if so, the details of the steps taken so far in this regard? THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUP-PLIES (SHRI D. L. BAITHA): (a) and (b) According to the policy guidelines issued for licensing in the Sugar Industry during the Seventh Five Year Plan, first priority is given to the cooperative sector for setting up new sugar mills. Second priority is given to the public sector and lastly to the private sector.

In keeping with this policy, out of 20 letters of intent issued so far under the revised policy, 14 letters of intent have been given to the cooperative sector.

Welfare of primative tribes

1332. SHRI JAGADISH JANI: Will the Minister of WELFARE be pleased to state:

(a) what are the primitive tribals living i_n Orissa and Bihar;

(b) the population of those tribes, tribes-wise;

(c) the schemes sponsored by the Centre for their upliftment; and

(d) the amount provided to the State Governments under those schemes in the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b) A statement is enclosed [See be]ow).

(c) Special Central Assistance is given to . the States for taking up various family oriented programmes in sectors like Agriculture, Horticulture, Soil Conservation, Animal Hasbandry, Drinking water, Education, Communication, Health, Housing, Cooperation, etc. Besides some special schemes for improvement of communication in primitive tribes areas and construction of Ashram schools are taken up with additional Central assistance.

(d) The amounts provided to the State Governments for development of primitive tribal groups in Bihar and Orissa are as under:

~	(Rs. in Lakhs)				
	Bihar	Orissa			
198 5-86	56.00	55.00			
198 6-87	62.00	75.90			
1987-88	62.13	76.06			

Statement

S.No. Identific Tribal C			ive	p ti p	otal opula- on as er 1971 Census
A. Bihar :					
l, Asur.		•	•	•	7328
2 Birhor	•	•	•	•	4590
3 Birjia	•	•	•	•	4025
4 Kerwa	•	• .	•	•	21637
5 Mai Pahari	a	•.	•	•	9613 5
6 Parhaiya				•	26328
7 Hill Khari				•	2764
8 Savar	•			•	3540
9 Sauria Paha	ria		•		19481
B. Orrisa :					
1 Didayi		•	•	•	3055
2 Mankirdia		•	•	•	133-
3 Lodha	•	•	•		-1598
4 Kharia			•	•	1259
5 Benao	• ,	٠	•	•	3870
6 Dongria K	hond	1.		•	267 6
7 Juang			•	•	3181.
8 Kutia Kho	nd	•	•	•	3016
9 Lanjia Sou	ıra		•		4223
10 Paudi Bhuy	ans.			•	4424
11 Saora		•		•	2845
12 Birhor		•	•		248

Promotion of deep sea-fishing

1333. SHRI JAGADISH JANI: Will the Minister of FOOD PROCESSING IN-DUSTRIES be pleased to state:

(a) whether Government proopse to take steps to promote deep sea fishing; and

(b) if so the details, thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYT-LER): (a) and (b) Government have taken a number of steps to promote deep sea fishing; important among them are:--

(i) Augmentation of deep see fishing fleet through judicious mix indigenous, imported and chartered fishing vessels.

(ii) Provision of 33 per cent subsidy on the cost of indigenously constructed deep sea fishing vessels.

(iii) Provision of Ioan facility on soft terms by Shipping Credit & Investment Company of India Limited.

(iv) Systematic and intensive survey of fishery resources in Indian Exclusive Economic Zone.

(v) Assistance for construction of fishing harbours at major and minor ports.

(vi) Training of deep sea fishing ope atives for manning the fishing vessels; and

(vii) Regulation of fishing by foreign vessels in the Exclusive Economic 70ne and by Indian owned vessels in the Ternitorial waters.

Production of pulses

1334. SHRI KRISHNA KUMAR, BIRLA: Will the Minister of AGRICUL-TURE be pleased to state:

(a) the nature of incentives given and the measures taken by Government so far to rase the production of pulses in the country;

(b) the percentage of increase in the production of pulses at the end of 1987